

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) The requisite information is being collected and on receipt of the same, a statement will be laid on the Table of the House.

(b) to (d) Yes, Sir. The Minister of State for Home on 31st July, 1980 expressed his sympathetic views in this regard. A proposal to amend the Motor Vehicle Act to provide for payment of compensation in respect of hit and run cases is under consideration of the Ministry of Shipping & Transport. Moreover, a copy of the scheme adopted by the Government of Tamil Nadu in July, 1978 for grant of a quick relief to the victims of road accidents has also been forwarded to all the State Governments for consideration and adoption.

Seized Foreign Arms

2005. SHRI JAGANNATHRAO JOSHI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number and variety of unlicensed foreign arms seized in Punjab, Gujarat, Tripura and other States during the last 9 months;

(b) the names of countries from where these were smuggled in; and

(c) the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) to (c) The information is being collected from the State Governments and will be laid down on the Table of the House on receipt.

Alleged Foreign Market Selling Foreign Goods at Aizawl

2006. SHRI SURENDRA MOHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a "Foreign Market" for selling

foreign goods brought from China/Hongkong is operating on the International Border at AIZAWL;

(b) if so, what are the details thereof; and

(c) whether there is any proposal to regularise this market?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) to (c) According to Government of Mizoram while there is no such market, stray causes of smuggling of foreign goods have come to notice. The Government have been taking corrective action under the law.

Reports of Communal or Caste differences in Press

2007. SHRI NARSINGH NARAIN PANDEY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that in many parts of the country including Moradabad (U.P.) and Godhra (Gujrat State) communal or caste differences are being reported daily in the press after a cold breeze;

(b) if so, the reasons therefor; and

(c) what positive steps have been taken by the Government for resolving these disputes permanently?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : (SHRI YOGENDRA MAKWANA) (a) Localised violent incident of this nature took place in some parts of the country including Moradabad and Godhra since August, 1980.

(b) The immediate causes of most of these incidents are local ones. However, for communal violence there area number of general reasons highlighted by many